

(For insertion in the Maharashtra Government Gazette, Part-I, Central Section)

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
ORIGINAL AND APPELLATE SIDES


No. X(Gen)-1603/2011/280

Dated : 29th March, 2011

In partial modification of Notification No. X(Gen)-1603/2011/790, dated 30th November, 2010, declaring holidays and vacations for the Courts and Offices of the High Court for the year 2011, the Honourable the Chief Justice and the Honourable Administrative Judges have been pleased to declare Saturday, 20th August, 2011 and Saturday, 3rd September, 2011, as Court working Saturdays in lieu of holidays declared vide Notification No. X(Gen)-1603/2011/145 dated 14/02/2011 on 16th February, 2011 and 12th April, 2011, on account of "Id-E-Milad" and "Ramnavami" respectively, for the High Court at Bombay and its Benches at Nagpur, Aurangabad and the High Court of Bombay at Goa, Panaji.

High Court of Judicature at :

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(S.B. Shukre)

Bombay, Dated : 29th March, 2011 :

Registrar General